

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
HYDERABAD**

REGIONAL BENCH - COURT - I

Service Tax Miscellaneous Application No. 30727 of 2017
(on behalf of the appellant)

In

Service Tax Appeal No. 30115 of 2017

(arising out of order-in-original No. HYD-EXCUS-002-COM-22-16-17 IN OR No. 202/2015
dated 29.09.2016 passed by Commissioner of Service Tax, Hyderabad)

**M/s Raja Rajeswari builders,
2-2-23/7/A, 102, Surya Towers,
Beside SBH colony, Bagh Amberpet,
Hyderabad -500013**

Appellant

Versus

**The Commissioner of Service Tax,
Hyderabad II Commissionerate,
Basheer bagh,
Hyderabad**

Respondent

Appearance:

Mr Srinivas Chaturveda Adv for the Appellant

Mr. Mallikarjuna Reddy A.R. for the Respondent.

CORAM

HON'BLE Mr. P. Venkata Subba Rao, Member (Technical)

HON'BLE Mr P. Dinesha, Member(Judicial)

Miscellaneous ORDER No. 30107 / 2020

Date of Hearing: 02/11/2020

Date of Decision: 02/11/2020

[ORDER PER: .BENCH)

Early hearing application allowed. List appeal for final hearing on 04/11/2020.

(Order pronounced and dictated in open court)

(P. Venkata Subba Rao)
Member (Technical)

(P. Dinesha)
Member (Judicial)

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